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CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD.

Reserved

Registration O.A.No.279 of 1986.

Anil Kumar Malviya Vs. Asstt. Engineer, Cross Bar
Sansthapan, Allahabad and
3 others.

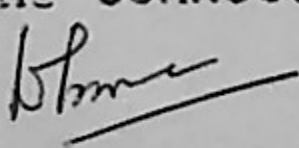
CONNECTED WITH

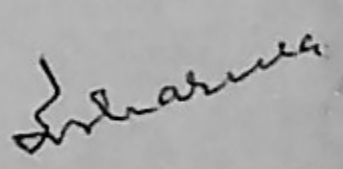
1. Registration No. O.A.263 of 1986.
2. Registration No. O.A.264 of 1986
3. Registration no. 266 of 1986 (O.A.)
4. Registration No. O.A.275 of 1986.
5. Registration No. O.A.280 of 1986
6. Registration O.A.No. 333 of 1986.

Hon. D.S.Misra, AM
Hon. G.S.Sharma, JM

(By Hon. G.S.Sharma , JM)

For order, see our order of date passed
in the connected registration O.A.No.263 of 1986.


10.12.1986
Member (A)


10.12.1986
Member (J)

Dated 10.12.1986
kkb